CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 167/2017 O.A. No. 314/2017

New Delhi, this the 18th day of May, 2017.

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. P.K. BASU, MEMBER (A)

Rakesh Kumar Gupta (Visually Handicapped) EMP.ID 19900636, Age 52 years old S/o Late Sh. Kanhaiya Lal Gupta, R/o 30/LG-1, Teachers Apartment, Block-A Dilshad Colony, Delhi – 110 095. O/o GBSSS (1106011), New Seemapuri, Delhi – 95.

.. Applicant

(None)

Versus

- Dr. M.M. Kutty, (Chief Secretary GNCT Delhi), O/o A-Wing, 5th Floor, Delhi Sectt., IP Estate, New Delhi-110002.
- 2. Shri Madan Laxman Ambhore, (Dy. Director of Education, Distt. North East GNCT Delhi), O/o The DDE N-E GNCT Delhi, RPVB, B-Block, Yamuna Vihar, Delhi 110 053.

.. Respondents

(By Advocate : Shri Vijay Kumar Pandita)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

None for the petitioner.

2. The O.A. No.314/2017 filed by the petitioner was disposed of vide order dated 31.01.2017 as under:

"5. In the circumstances, the OA is disposed of at the admission stage, without going into the merits of the case, by directing the

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respondents to furnish the copy of Order No.52/DDE N/E dated 11.03.2016 to the applicant, within two weeks from the date of receipt of a copy of this order. The applicant is also at liberty to avail his remedies, in accordance with law, by questioning any specific order or action of the respondents, by making proper pleadings. No costs."

- 3. The respondents filed their compliance affidavit, while drawing our attention to the speaking order dated 16.05.2017 and the enclosures therein, submitted that they have fully complied with the orders of this Tribunal.
- 4. In the circumstances and in view of compliance of the orders of this Tribunal, the C.P. is closed and notices are discharged. No costs.

(P.K. BASU) Member (A) (V. AJAY KUMAR) Member (J)

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